

SPECIAL BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1711(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MARCH, 2023, 10:30 A.M

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| IN THE MATTER OF | AVANI TOWERS PRIVATE LIMITED VS ENERGY PROPERTIES PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearances (via video conferencing/physical)

Mr. Shaunak Mitra, Adv. : For RP
Mr. Jitendra Lohia, RP

Mr. D.N. Sharma, Adv. : For Corporate Debtor
Ms. Sharfaa Ahmed, Adv.

ORDER

1. Ld. Counsel for the RP present. Ld. Counsel for the Corporate Debtor present.
2. It is stated by Ld. Counsel Mr. D.N. Sharma that Appeal has been heard by the Hon'ble Supreme Court and the Judgment is reserved.
3. This petition is deferred and adjourned to **28/03/2023**.

**Satya Ranjan Prasad
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**